## (No answer.)

- SHRI D. NARAYAN: Are there not tea stalls, Muslim and Hindu, both on the same platform at Bhusaval?
- SHRI O. V. ALAGESAN: These communal considerations do not enter when giving contracts: they are given on merits.
- SHRI B. K. MUKERJEE: What is the policy of the Government in giving out these contracts to run catering shops on platforms?
- SHRI O. V. ALAGESAN: The policy is simply to maintain as high a standard of catering as possible.
- SHRI D. NARAYAN: Is it not a fact that they are on the same platform side by side?
- SHRI O. V. ALAGESAN: They may be.

Mr. CHAIRMAN: As we are here side by side.

#### BUDHIST CELEBRATIONS AT SANCHI

- \*259. SHRI S. MAHANTY: Will the Minister for Communications be pleased to state:
- (a) whether any Government aeroplanes were deployed to Bhopal in the last week of November for carrying guests and delegates to the Budhist celebrations at Sanchi; and
- (b) if so, whether the cost of such air travels is going to be met by Government?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ-BAHADUR): (a) Only one Indian Air Force aircraft was used, at the instance of the Ministry of External Affairs, for carrying the Burmese Prime Minister's party from Delhi to Bhopal on November 29th, 1952. The Burmese Prime Minister himself travelled with our Prime Minister.

(b) Yes. The Burmese Prime Minister and his party were treated as distinguished guests of the State.

# DIRECTORATE OF MARKETING AND INSPECTION

- \*260. SHRI THAKUR DAS: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Directorate of Marketing and Inspection is still continuing on a temporary basis since 1935; and
- (b) whether the Estimates Committee has made its recommendations in the matter; if so, when and what are its recommendations?

THE MINISTER FOR AGRICULTURE (DR .P .S. DESHMUKH) :(a) Yes.

## (b) Not yet.

SHRI THAKUR DAS. When does the Government expect the Committee's report?

DR. P. S. DESHMUKH: The matter is now of more serious consideration and I do not think it will be long before this Directorate is made permanent.

## ALL COORG ESTATE WORKERS' UNION

- \*261. SHRI K. C. GEORGE: Will the Minister for LABOUR be pleased to state:
- (a) whether it is a fact that the District Magistrate and Chief Inspector of Factories, Coorg, have asked the Coorg Planters' Association to warn all the estate workers not to become members of the All Coorg Estate Workers' Union; and
- (b) if the answer to part (a) be in the affirmative, what action, if any, has been taken by Government in this matter?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (2) The District Magistrate and Chief